GOVERNMENT OF INDIA FINANCE LOK SABHA

STARRED QUESTION NO:6
ANSWERED ON:08.08.2012
LOANS TO AIRLINES QUESTION
Patasani Dr. (Prof.) Prasanna Kumar; Tirkey Shri Manohar

Will the Minister of FINANCE be pleased to state:

- (a) the loans extended by various banking and other financial institutions to airline companies during the last three years and the current year; airline / bank / institution-wise and year-wise;
- (b) the loans paid back by these companies / recovered by the financial institutions during the above period;
- (c) the details of loans yet to be recovered and the value of property mortgaged therefor, airline-wise; and
- (d) the steps taken / proposed to be taken by the Government to recover the loans and dues from various airline companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIP. CHIDAMBARAM)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT FOR LOK SABHA STARRED QUESTION NO.6 FOR 8th AUGUST, 2012 REGARDING LOANS TO AIRLINES TABLED BY DR. PRASANNA KUMAR PATASANI AND SHRI MANOHAR TIRKEY

- (a) to (c): The bank-wise data on amount of loans disbursed and amount of loans outstanding in respect of airline companies for the last three years and current year (uptiil 30.06.2012) alongwith position of securities against these loans is at Annex-1. Wherever the advances are notcovered by tangible security, exposure of these banks is secured by a charge on the cash flows of the airline companies.
- (d): Banks are governed by their board driven policies and recovery of loans and dues are done by the banks as per the procedure laid down by law and in accordance with regulatory guidelines.